NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/580/(IB)/2017

NAME OF THE PETITIONER(S)

: SUGESAN TRANSPORT PVT LTD

NAME OF THE RESPONDENT(S)

: TECH SHARP ENGINEERS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Tayorl B. Dobe

Assis Col E

2. Withyaesh

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they have not received the copy of typed set of documents filed by the petitioner. Counsel for petitioner is directed to furnish copy of the same to the other side. Counsel for respondent filed counter. Time extended at request of both the counsel for making submissions. Put up on 27.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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